To be published in Part II, Section 3, Sub-section (i) of the Official Gazette of India, Extraordinary]

GOVERNMENT OF INDIA MINISTRY OF FINANCE (Department of Revenue)

Notification No. 1/2017 - Goods and Services Tax Compensation

New Delhi, the 28th June, 2017 7 Ashadha, Saka 1939

G.S.R.(**E**).— In exercise of the powers conferred by sub-section (3) of section 1 of the Goods and Services Tax (Compensation to States) Act, 2017 (15 of 2017), the Central Government hereby appoints the 1st day of July, 2017, as the date on which all the provisions of the said Act shall come into force.

[F. No. S-31011/28/2016-ST-I DOR]

(Mahendra Nath) Under Secretary to the Government of India